

## ABOUT THE CONFERENCE

The role of law in society have attracted the attention of scholars both within and outside India for many decades. The research into the interface between law and society has resulted in many scholarly works and development of curricula centred around these themes. Recently, the attention of scholars has turned to the impact of law on processes of economic and social progress. Fresh inquiries are made into the impact of development on marginalised sections of the society, on environment and on constitutional values like justice and equality. In this backdrop, the International Conference on Law Development and Society is an attempt to showcase the latest research taking place in the field. The Conference focusses on three broad themes: Law in a Changing Society, Law and Technology, and Law and Sustainable Development. It is expected that the conference will provide an opportunity to present research in the field and to interact with scholars working on these broad themes.



## ABOUT THE ORGANIZERS

**Christ Academy Institute of Law (CAIL)** is a prominent law school located in Bangalore and is affiliated to the Karnataka State Law University (KSLU). Managed by the Carmelites of Mary Immaculate (CMI) priests, CAIL aims at moulding leaders who are intellectually, spiritually and morally upright and who will strive for the cause of justice, truth and peace. Guided by India's core constitutional values, the curriculum at CAIL aims to deliver socially engaged legal education meeting the highest global academic and professional standards. It directly engages with social challenges, especially evaluating and responding to the legal dimensions of globalization and its impact. B.A. LL. B., B. B. A. LL. B. and B. Com. LL. B. programmes are offered from a 33 acre lush green campus located at the outskirts of Bangalore. The admission process at CAIL is guided by the principles of social inclusion and diversity.

**Nuclear Law Association India (NLA)** was established in 2011 at New Delhi, India. The Association is a forum for the legal community to discuss issues relating to the peaceful uses of nuclear energy in India. NLA aims to promote knowledge sharing and influence policy formulation through seminars, research, and outreach.

## CALL FOR ABSTRACTS

Abstracts are invited from academicians, practitioners, researchers, scholars and students on issues related to specified themes. The sub-themes are not exhaustive, and the researchers are free to address any topic related to the theme. Authors of selected abstracts will get an opportunity to present their papers at the International Conference. Efforts are underway to arrange for publishing an edited volume with ISBN number containing selected papers.

## THEMES AND SUB-THEMES

### Law in a Changing Society

- Personal Laws
- Citizenship
- Refugees/Internally Displaced Persons
- Language
- Labour Laws
- Dispute Resolution/Village Lawyering

### Law and Technology

- Nuclear Law
- Energy Law
- Biotechnology
- IPRs
- Cyber Laws
- Artificial Intelligence

### Law and Sustainable Development

- Environmental Issues
- Climate Change
- Natural Resources and Conservation Laws
- Sustainable Development Goals
- Land Acquisition
- Tribal Laws and Customs





**CHRIST ACADEMY  
INSTITUTE OF LAW (CAIL)**

MANAGED BY CMI PRIESTS, AFFILIATED TO KSLU & APPROVED BY BCI BENGALURU - 83

and



**NUCLEAR LAW ASSOCIATION  
INDIA**



## REGISTRATION DETAILS

### REGISTRATION FEE

Students	INR 1000/-
Academicians/Lawyers/Others	INR 2000/-
Foreign Delegates	USD 150

### ACCOMMODATION

Accommodation will be provided as per request and availability on payment basis.

### ONLINE PAYMENT DETAILS

Account number : 0841053000000588

Account name : Christ Academy  
Institute of Law

IFSC Code : SIBL0000841

Bank name : South Indian Bank

Branch : Christ Academy Extn

Registration will be confirmed only on the payment of registration fee on or before February 20, 2020. A screenshot of the transaction receipt should be attached along with the abstract while sending the mail.

Last Date of Submission of Abstract	February 14, 2020
Intimation of Selection of Abstract	February 15, 2020
Last Date for Registration	February 20, 2020
Confirmation of Registration	February 22, 2020

### ORGANIZING COMMITTEE

Rev. Fr. Dr. Joice Elavathungal, CMI (Chief Patron)

Rev. Fr. Dr. Davis Panadan, CMI (Chairperson)

Rev. Fr. Antony Pottakaran, CMI (Patron)

Rev. Fr. Viju Kolamkanny, CMI (Patron)

Dr. Shiju M.V. (Convenor)

Dr. Sini John (Co-Convenor)

Ms. Shruthi Prabhakar (Co-Convenor)

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# *Ad Meliora* **INTERNATIONAL CONFERENCE** ON **LAW, SOCIETY AND DEVELOPMENT**

06 & 07 MARCH, 2020